

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1276

Dated: 27-2-2017

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016- 17.

Rs. In lacs.

S.No	Name of the Court.	Sal	POL	O.E	Uniform.	Elect	Tele	T.E.	2071-P&ORB (NPS)	RRT
1.	Pr. D&S Judge, Poonch	----	0.40	----	----	----	----	----	----	----
2.	Pr. D&S Judge, Pulwama.	----	----	----	0.30	----	----	0.20	----	----
3.	Pr. D&S Judge, Shopian	----	0.30	----	----	----	0.10	----	----	----
4.	Addl. D&S Judge, Udhampur	----	----	----	----	----	----	----	0.05	----+
5.	Spl. Judge, Anti-corruption, Jammu	----	----	----	0.15	----	----	----	----	----
6.	Spl. Judge, Anci-corruption(CBI Cases) Srinagar.	0.50	----	----	----	----	----	----	----	----
7.	Addl. Distt. Judge(Bank Cases) Jammu	----	----	----	0.15	----	----	----	----	----
8.	Addl. Distt., &S Judge, Handwara.	----	----	----	----	----	----	----	0.15	----
9.	Distt. Judge (Matrimonial Cases) Jammu	1.00	----	----	----	----	----	----	----	----
10	C.J.M. Kulgam.	----	0.02	----	0.40	----	0.10	----	----	----
11	C.J.M. Budgam.	----	----	----	----	----	----	0.60	----	----
12	Sub Judge, Batote.	----	0.08	0.10	0.25	0.70	----	----	0.25	0.017
13.	Sub Judge, Ramnagar.	----	----	0.10	----	----	----	----	----	----
14	Sub Judge, Nowshera.	3.00	0.05	0.05	0.50	----	----	----	----	----
15	Munsiff, Anantnag.	----	----	0.10	----	----	----	----	0.12	----
16	Munsiff, Sunderbani.	----	----	----	0.45	----	----	----	----	----
17	Munsiff, Chadoora.	----	0.30	----	----	----	----	----	0.15	----
18	Munsiff, Kangan.	----	----	0.10	----	----	----	----	----	----
19	Munsiff, Kalakote.	3.80	0.10	----	----	0.10	----	----	0.15	0.10
20	Munsiff, Bhaderwah.	----	0.20	----	----	----	----	0.15	----	----
21	Addl. Munsiff, Samba.	----	0.04	0.15	0.10	----	----	----	----	----
22	Ist. Addl. Munsiff(ForestMag.) Jammu	----	0.20	----	----	----	----	----	----	----
23	Addl. Mob. Mag(T), Jammu For Misc. Courts.	----	----	----	----	----	0.10	0.15	----	----
1	Pr. D&S Judge, Baramulla	2.50	----	----	----	----	----	----	0.30	----
2	Pr. D&S Judge, Pulwama.	0.25	----	----	----	----	----	----	0.20	----
3	Pr. D&S Judge, Kathua.	0.01	----	----	----	----	----	----	----	----

By Order.

No: 31611-53/Ae Dated: 27-2-2017

Copy to the

- 1-5 Pr. D&S Judge, Poonch/Shopian/Pulwama/Baramulla/Kathua.
- 6-7 Addl. D&S Judge, Udhampur./Handwara.
- 8 Spl. Judge, Anti-corruption, Jammu.
- 9 Spl. Judge, Anti-corruption (CBI Cases) Srinagar.
- 10 Addl. Distt. Judge (Bank Cases) Jammu
Distt. Judge (Matrimonial Cases) Jamu
- 11-12 C.J.M. Kulgam./Budgam.
- 13-14 Sub Judge, Ramnagar/Nowshera./Batote.
- 15-20 Munsiff, Sunderbani/Chadoora/Kangan/Kalakote./Anantnag/Bhaderwah.
- 21. Addl. Musiff, Samba.
- 22. Addl. Mobile Magistrate (T), Jammu.
- 23 Ist. Addl. Munsiff (Forest Magistrate) Jammu.
- 24 Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu
- 25. Try. Officer, Saddar Try. Srinagar.
- 26-42 Try Officer, Poonch/Pulwama/Shopian/Ramnagar/N owshera/Sunderbani/Chadoora/Handwara
Kalakote/Kangan/Samba/Baramulla/Bhaderwah/Anantnag/Kulgam./Batote/Budgam./Kathua
..... for information and n/a.
- 43. Order file.

He nic for rep-leadship

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Deputy Registrar (Accts) 27/2

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Deputy Registrar (Accts) 27/2